

Declaration of Assets and Liabilities

Year 2021

I, Azad Kumar son of Late Hari Narayan Sah, aged 54 years belonging to Biha Vidhan Sabha Sachiwalaya service and presently working as Senior Reporter give here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants*:

A.

A. <u>Details of movable assets</u>

(Assets in joints name indicating the extent of joint ownership will also have to be given)

Sr.No.	Description	self	Spouse Name(s): Jyoti Kumari	Dependent-I Name - Ankita Raj	Dependant-2 Name:	Dependant-3 Etc.Name
(i)	Cash	20000/-	40,000/-	Nil		
(2)	Deposits in Banks, Financial Institutions And non- banking Financial Companies	93,828/- (Saving Account) 4,25,150/- SBI (Term Deposit) RD-5000/-SBI	Post Office RD-5,100/-P.M.	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Premium 2192/-Yearly LIC Pension scheme - 10,000/- yearly	NIL	NiL	NIL	
(v)	Motor Vehicles (details of make etc.)	Honda Scooty-one BR-01CA-7584 Car-Hyundai i10Magna BR-01BQ6163	NIL	NIL	NIL	
(vi)	Jewellery (give details weight and value)		Gold- 80 gm Silver- 350 gm Value-4,20,000/- (Aprox)	NIL	NIL	

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(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-	NIL	NIL	

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>
[Note: Properties in joint ownership indicating the extent of joint wonership will also have to be indicated]

Sr. No.	Desciption	Self	Spouse Name(s) Jyoti Kumari	Dependent-1 Name - Ankita Raj	Dependant-2 Name	Ex-Spouse Name - Late Anita Gupta.
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement)	NIL	NIL	NIL	NIL	तेज प्रताप नगर, अनिसाबाद,पटना प्लौट नं0.1041 खाता नं0-149* रकबा 2000 वर्गफीट
(iii	-Current market value Buildings (Commercial and					भैल्यृ-40लाख (लगभग)
	residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value	NIL	-NIL-	-NIL-	-NIL-	

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(iv	Houses/Apartments,					
	etc.					
	- location(s)		19.43.44 (19.3) (19.4)	1		
	- Survey/door number(s)	-NIL-	-NIL-	-NIL-	-NIL-	
	-Extent (Total					
	measurement)		-1410,004167021			
	-Current market value			1000		
(v)	Other (such as					
	interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues : [Note: Please give separate details for each item.)

Sr. No	Description	Name & address of Bank Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-NIL-	
Section 1	(ii)Loans from financial institutions	-NIL-	
-	(iii) Government Dues :(a) dues to departments dealing with government accommodation	-NIL-	
***	(b) dues to departments dealing with supply of water.	-NIL-	
	(c) dues to departments dealing with supply of electricity	-NIL-	
	(d) dues to departments dealing with telephones	-NIL-	

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	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	de production de la constant de la c
	(f) Other dues, in any	-NIL-	da Italia
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to whice Income Tax Return filed. Give a also permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]	-NIL-	
	(iii) Sales Tax [Only in case of property business]	-NIL-	
	(iv) Property Tax	-NIL-	

C. Personal Details

GPF/CPF/PRAN No. :-

PTS/BLA-369

Gender

:- (M/F)

M

(DD/MM/YYYY)

Date of Birth

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Class/Group (A/B/C)Cadre Bihar Vidhan Sabha Sachiwalaya Service (Full name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc. Home District :-Patna I hereby declare that the above details are true to the best of my knowledge and belief. Signature Azel Kumas Name of Employee - Azad Kumar Place: **PATNA** Designation - Senior Reporter Date: 12-02-2021 Department -Bihar Vidhan Sabha Sachiwalaya

Please sign each page of the declaration. Asset declaration form must be in

A4 size white paper with computer types (single side) in prescribed format.

Note: